

17/5/5

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

CAT/BOM/JUDL/O.A. No. 980/94. B30-58

Dated: 11-7-95

Shri S.P. Bhatt ... Applicant.

V/S.

Central Railway ... Respondent.

CORAM: HON'BLE SHRI B.S. HEGDE, M(J).

TRIBUNAL'S ORDER

DATED: 8/6/95

Shri P.G. Zare, counsel for the applicant.

Shri V.S. Masurkar, counsel for the respondents.

During the course of hearing the learned counsel for the respondents show us the payment receipt for Rs.2813/- paid on 26/1/95. In the circumstances O.A. does not survive the same is disposed of.

✓ Certified True Copy
Date: 10/1/95

✓ Section Officer
Central Admin. Tribunal,
Bombay Bench.

COPY TO:

1. Shri S.P. Bhatt, applicant,
c/o. Shri P.G. Zare, counsel for
the applicant.
2. Central Railway through,
Shri V.S. Masurkar, counsel for
the respondents.

✓ SECTION OFFICER 10/1/95

✓ B30-58
Despatched on.....

10/1/95

✓

✓ Red

✓ GSO

✓ RD